

HIGH COURT OF HIMACHAL PRADESH SHIMLA - 171001

INSTRUCTIONS TO THE CANDIDATES –WRITTEN EXAMINATION (For the post of Additional District & Sessions Judge by way of Direct Recruitment)

PAPER-I

- **USE/POSSESSION OF ELECTRONIC GADGETS LIKE MOBILE PHONE, IPHONE, IPAD, PAGER, CALCULATOR etc., IS NOT PERMITTED.**
1. The Question Booklet contains a total 100 multiple choice questions. **After opening the seal of question booklet, candidate must ensure that there are 100 questions from serial numbers 1 to 100.** If any question is found to be missing or any other discrepancy is observed, it must be brought immediately to the notice of Invigilator and should ask for replacement of question booklet. Such request will not be entertained later than 30 minutes after commencement of Test. The paper will be of two hours.
 2. Please use **ONLY blue or black ball point pen** to mark the answers.
 3. Answers must be marked in the OMR answer sheet which is provided separately.
 4. **THERE IS NO NEGATIVE MARKING. Each correct answer carries one mark.**
 5. **The OMR answer sheet should not be folded or wrinkled.**
 6. Write the Roll Number in the appropriate space (above) and on the OMR Answer Sheet. Any other details, if asked for, should be written only in the space provided.
 7. The Candidate shall have to mark his/her category in the appropriate space of OMR Answer Sheet by using the Choice Code(s) **01-General (UR), 02- Scheduled Caste (SC), 03-Scheduled Tribe (ST), 04- Other Backward Classes (OBC)** in accordance with the category he/she belongs to.
 8. There are four alternative answers to each question marked A, B, C and D. Select one of the answers, considered as most appropriate and darken the corresponding circles, as illustrated in the OMR sheet under the title "correct method to encode". If there is any over-writing, rubbing or scratching, the machine may not read or capture the image in the OMR sheet. Therefore, the candidate should exercise caution.
 9. In the OMR Answer Sheet provided to the candidate, the correct procedure for filling-up the OMR Answer Sheet is mentioned thereon.
 10. OMR Answer Sheet must be handed over to the Invigilator before leaving the Examination Hall. However, the candidate can carry away the Question Booklet and carbon copy of OMR answer sheet with him/her after the examination is over.
 11. Answer sheet will be processed by electronic means i.e. computer. Invalidation of Answer Sheet due to incomplete/ incorrect filling of the answer sheet will be the sole responsibility of the Candidate.
 12. The candidates are also required to bring Identity proof/ID card (i.e. Aadhaar Card, Driving License, Voter ID or ID of any recognized organization etc.) with them.
 13. Bags, Mobile phones, pagers, books or any other electronic equipment capable of being used as communication or calculation devices, etc., will not be allowed to be taken inside the Examination Centre. The candidates will be allowed to take with them only the admit card, identity proof/ID (i.e. Aadhaar Card, Driving License, Voter ID or ID of any recognized organization etc.), ball point pen, pencil and clip board.
 14. The High Court will not supply any article of Stationery except authorized OMR Answer Sheet.

15. The candidate should ensure that in case the question booklet or answer sheet is found mutilated, he should immediately report the matter to the invigilator and get the question booklet / answer sheet replaced. Nothing should be written on the Question Booklet except his/her Roll Number. Instructions on the Question Booklet & OMR Answer Sheet must be read carefully.
16. No candidate shall be allowed to use white fluid / rubber to change / erase their responses on the OMR Answer Sheet.
17. No T.A. / D.A. will be paid by the High Court.
18. The Admit Card should be handed over to the invigilator on the commencement of the examination.
19. Re-checking/ re-evaluation, for the Screening Tests will not be allowed in any case.
20. Impersonation cases/ malpractices would debar the candidate for life. The candidates shall not create any unruly scene at the Exam centre and if any candidate is found to have violated these instructions, then, they will be held disqualified by the High Court for that very exam.
21. The Answer key of the Screening Test shall be displayed on the official website of the High Court after freezing the OMR/Answer Sheets. The Objections, if any, received through official email of the Registrar General i.e. **rg.hphc@indiancourts.nic.in** within three days of the declaration of result of paper-I, will only be entertained.
22. Attention of the candidates is invited to laws relating to prevention of use of unfair means which is an offense. Any examinee found of using unfair means shall be dealt with the provisions of relevant law(s) in addition to debarring him from the present as well as future examinations.
23. The candidates are advised to check official website of H.P. High Court regularly, for obtaining updates with regard to the Test.
24. Candidates are required to report at the venue of examination half an hour before the scheduled timings, along with Admit Card and ID Proof.
25. No candidate shall be admitted to the examination hall after 10 minutes of the commencement of examination. No candidate will be permitted to leave the examination hall until the expiry of full allotted time, except in exceptional circumstances, that too with the permission of the Centre Supervisor & question paper will not be allowed to be taken away.
26. The candidates are advised not to bring any precious articles with them to the Examination Centre and the High Court will not be responsible for any loss.
27. Issuance of the admit Card is subject to the condition that if any ineligibility is detected at any stage, their candidature shall be liable to be rejected.
28. Candidates absent in the paper-I shall not be allowed to appear in paper-II.
29. The Instructions for writing Roll Number, Category Code, and Marking the answer on the OMR sheet are illustrated as under: -

EXAMPLE FOR WRITING ROLL NUMBER AND CATEGORY CODE

रोल नम्बर एवं श्रेणी कोड लिखने के उदाहरण

If your Roll No. 201215 then fill and darken the circles as illustrated below.

यदि आपका रोल नम्बर 201215 है तो निम्न दर्शाए प्रकार से भर कर घुत्तों को गहय करे।

Candidates are required to fill up the Category Code as mentioned below

उम्मीदवारों को नीचे बताए अनुसार श्रेणी कोड भरना होगा

Category	Code
General	01
SC	02
ST	03
OBC	04
Ortho PH	05
EWS	06

fill and darken the circle as illustrated below.

निम्न दर्शाए प्रकार से भर कर घुत्तों को गहय करे।

ROLL NUMBER	CATEGORY CODE GEN 01	CATEGORY CODE SC 02	CATEGORY CODE ST 03	CATEGORY CODE OBC 04	CATEGORY CODE Ortho PH 05	CATEGORY CODE EWS 06																																																																																																																																																																									
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INSTRUCTIONS FOR MARKING ANSWERS

- In this objective type of Screening Test, the candidate has to choose one of the most suitable response from amongst four given choices in the question booklet. For example, in case of mentioning proper name of the Capital of Himachal Pradesh against four suggestions viz. (a) Mandi, (b) Shimla, (c) Bilaspur, (d) Chambe, the most appropriate response containing circle (b) is to be blackened / encircled only with Blue or Black ball point pen in the OMR Sheet, as follows:-
A B C D
○ ● ○ ○
- This answer sheet consists of two copies, the Original Copy, and Candidate's Copy. Do not attempt to separate or detach them while answering.
- Do not put any stray marks anywhere on the answer sheet revealing the candidate's identity. Use of any other paper, calculating machine, mobile, incriminating articles etc. is prohibited and will lead to disqualification.
- Answer sheet will be evaluated/scanned through the electronic scanning process. Incomplete or incorrect entries may render your answer sheet invalid.
- Candidate please ensure to fold at the perforation and detach the Original Copy and Candidate's Copy in the presence of the invigilator after the examination is over. Please handover the Original Answer Sheet to the invigilator before leaving the examination hall. Candidates can carry the Candidate's copy along with Question Booklet with them.
- Failure to adhere to any instruction given above will render your answer sheet as invalid and it will not be evaluated.

PAPER-II (Subjective/Narrative)

- Candidates are required to go through the Rules, other conditions and information uploaded on the High Court website. They are advised to check the official website of H.P. High Court regularly, for obtaining updates with regard to the Test.
- The Paper-II will be subjective/narrative of three hours duration.
- Use of cellular phones or any other electronic gadgets/instruments, Acts etc., is strictly prohibited during the test.
- Candidates are required to report at the venue of examination, half an hour before the scheduled timings, along with Admit Card and ID Proof.

5. Candidates are required to write their Roll Numbers only on the slip attached with the answer booklet.
6. The High Court will not supply any article of Stationery except authorized Answer booklet.
7. The candidate should ensure that in case the question booklet or answer booklet is found mutilated, he should immediately report the matter to the invigilator and get the question booklet / answer booklet replaced. Nothing should be written on the Question Booklet except his Roll Number. Instructions on the Question Booklet & Answer booklet must be read carefully.
8. Issuance of the Admit Card is subject to the condition that if any ineligibility is detected at any stage, their candidature shall be liable to be rejected.
9. The candidates are advised not to bring any precious articles with them and the High Court will not be responsible for any loss of articles.
10. No TA/DA shall be admissible to the candidates appearing in the Test.
